

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3148

ANSWERED ON:12.08.2010

SUPPLY OF PNG

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has formulated any scheme to supply gas through pipeline (PNG) in the country including Uttar Pradesh, Andhra Pradesh;
- (b) if so, the details thereof, State-wise/Union Territory-wise;
- (c) whether the Government has started the process of inviting tenders/bids for the supply of PNG in various cities of the country;
- (d) if so, the time limit fixed for this purpose;and
- (e) the progress made so far in this regard, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (e): Government of India has enacted the "Petroleum and Natural Gas Regulatory Board (PNGRB) Act, 2006", wherein PNGRB has been entrusted with the responsibility of authorizing entities to operate City Gas Distribution (CGD) networks. CGD networks entail inter alia supply of PNG to domestic, industrial & commercial customers. PNGRB has envisaged a rollout plan of CGD Network Development in more than 300 Geographical Areas (GAs) in the country, including in Uttar Pradesh & Andhra Pradesh.

At present, cities in Gujarat, Uttar Pradesh, Maharashtra, NCT of Delhi, Assam, Madhya Pradesh, Andhra Pradesh, Tripura, Haryana, West Bengal & Rajasthan are having CGD network facility.